

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

C.P. No. 23/2016

IN THE MATTER OF:

MC Sharma Associates Consultants Pvt. Ltd.Petitioner

SECTION : UNDER SECTION 391-394 of the Companies Act

Order delivered on 14.09.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

Deepa Krishan

Hon'ble Member (T)

For the Petitioner(s) :

For the Respondent(s) :

ORDER

Learned Counsel for the petitioner states that further time be granted to comply with the order dated 23.08.2017.

List the matter on 6th November, 2017.

— *Sd* —

**(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT**

— *Sd* —

**(DEEPA KRISHAN)
(MEMBER TECHNICAL)**

14.09.2017
V. Sethi